

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

(4) C.P.(I.B)-1600/8&9/(MB)/2017

CORAM: Present : SHRI M.K. SHRAWAT
MEMBER (J)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON 30.08.2018

NAME OF THE PARTIES: Techno crafts Switchgears Pvt. Ltd.
V/s
Danco Enterprises India Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 8 & 9 of Insolvency & Bankruptcy
Code, 2016.

ORDER

1. The Learned Representatives of both the sides are present.
2. By consent the matter is adjourned to **03.10.2018**.

SD/-

M.K. SHRAWAT
Member (Judicial)

30.08.2018.

HHS